new power projects in the State for augmenting the power output to meet the increasing demand for electricity there;

(b) whether a number of power projects have been awaiting sanctions of the Central Government- and

(cj if so, what are the details thereof?

### THE MINISTER OF STATE FOR ENERGY (SHRI BABANRAO DHAK-

NE): (a) The State Government had requested for the execution of Ramman Hydroelectric project Stage-J. (3x12 MW) Stage-HI & IV (90 MW) and Stage-V (150-200 MW) in view of financial constraints. 'In principle' approval to the execution of these projects in the Central *m* Sector has been conveyed to the Stat© Government. However, before a final decision is taken in the matter the State Government has been advised to resolve inter state, issues with the Government of Sikkim in regard to Stage-I of the project and expedile submission of detailed project reports for its subsequent stages for technoeconomic clearance.

(b) and (c) A project report for the setting up of Farakka Barrage Hydro Electric Project in the State Sector with an installed capacity of 5x25—125 MW as received in the Central Electricity Authority in April, 1990, from the State Government for technoeconomic clearance. Environmental clearance for the project is awaited. Clarifications on hydrology, civil cost and construction machinery aspects are also awaited from the project authorities.

Attempted hijacking of Indian Airlines flsgbt between Coimbatore and Bangalore

306. SHRI S. MADHAVAN: Will the, Minister of CIVIL AVIATION be pleased to state:

(a) whether the Indian Airlines flight from Coimbatore to Bangalore was recently attempted to be hijacked and if so what are its details thereof; (b) whether Government enquired about the person involved in this incident having connections with Sri Lankan mili tants: and

(c) if  $so_>$  what is the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) Yes. On 13-9-90, one T. Mahalingam, an engineering student aged 27 years and a native of Coimbatore district in Tamil Nadu, attempted to hijack an Indian Airlines aircraft on flight IC-534 on its flight from Coimbatore to Bangalore. The hijacker commanded the Captain to divert the flight to Colombo for refuelling and on ward flying to Perth in Australia. However, the Captain tactfully managed the situation and landed the aircrait at Bangalore airport where the hijacker was arrested.

(h) and (c) As per the investigations carried out by Kamataka Police, the accused had committed the orience out of his own criminal thoughts and there was no organisational support or sanction from outside.

# Supply of coaj to thermal power stations in Tamil Nadu

307. SHRI S. MADHAVAN: Will the Minister of ENERGY be pleased to state;

(a) whether it is a fact that the coal supply to the Thermal Power Stations in Tami[ Nadu has been often affected, and if so, what are the reasons therefor;

(b) what is the present monthly re quirement of coal for the Thermal Sta tions in Tamil Nadu;

(c) what steps have been taken to sup ply the full requirement of coal by the Coal India Ltd.; anj

(d) whether the Tamil  $Nad_u$  Govern ment had asked permission to import Coal for its requirements; and if so, what action is being taken by the Central Govern ment?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) Coal supplies to Tamil Nadu thermal power stations have been affected to some extent this year due to power disruptions and very heavy rains resulting in lower production coupled with agitations and adverse law and order situation^

(b) The present monthly linkage of coal for the thermal power stations of Tamil Nadu 'for quarter October-December' 90 is as under:

(In lakh tonnes per month)

Ennore	1.9
Tuticorin	2.
6	
Mettur	2.5

(c) Steps have been taken to improve coal supplies to the various power stations Of Tamil Nadu Electricity Board, include sanction of linkages as per requirement of generation augmentation of supplies from Coal India sources and constant monitor ing of coal despatches.

(d)Coal production and despatches have improved significantly in recent months. Hence import of coai for power houses is not being permitted.

# Finalisation of site for setting up IIT in Assam

308. DR NAGEN SAIKIA: Will the Minister of HUMAN RESOURCE DEVE-LOPMENT be pleased to state:

(a) whether the alternative site identi fied by the Assam rnmcnt for ting up the IIT has been sed; and

(b) if so, what are the details thereof and if not, by when it is likely to be fina lised?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEV GO-BARDHAW): (a) and (b) No Sir. It is too early to indicate the time by when the site would be finalised for establishment of IIT in Assam.

# Framing of duty roster of airhostesses in Indian Airlines

309. SHRI VISHWASRAO RAMRAO PATIL; Will the Minister of CIVIL AVIATION be pieased to state:

(a) with what motive the Indian Airlines frame the duty roster in such a way taat airhostesses based at one particular rsion are made to halt for one or more nights at different regions even though sach eventuality could be easily avoided by a more thoughtful framing of the duty roster;

(b) whether Government propose to direct the Indian Airlines to frame the duty roster in such a manner whereby the female crew are not detained for night halts at regions different from their base; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAVVAN); (a) Duty roster of airhostesses is drawn <sup>U</sup>P according to operational requirements, keeping in view the Flight and Duty Time limitations. Night halts at outstations therefore becomes unavoidable in some cases,

(b) and (c) It is not practicable to eliminate completely night halts at outstations in view of the operational requirements. Government do not therefore consider H necessary to give any direction in this regard to the Indian AL

#### Setting up of Central

310. DR. NAGEN SAIKIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to set up a Central University in Assam; and

(b) if so, by when the Bill for the purpose is likely to be introduced in Parliament?